

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.418**  
**IB/481/PB/2021**

**IN THE MATTER OF:**

Kotak Mahindra Bank Ltd	...	Applicant
Versus		
CMI Ltd.	...	Respondent

**Order under Section 7 of IBC 2016.**

**Order delivered on 14.03.2023**

**Coram:**

**Mr. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Ravi Gupta, Sr. Adv. & Mr. Dhruv Gupta, Adv.
For the Respondent	: Ms. Shankari Mishra, Adv.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to 13.04.2023.

**Sd/-**  
**(Court Officer)**